

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

4. C.A. 17/2023
IN
C.P.(CAA)/209/MB/2022
IN
C.A.(CAA)/204/MB/2022

CORAM: SHRI KULDIP KUMAR KAREER, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.01.2023**

NAME OF THE PARTIES: Zee Entertainment Enterprises Limited.
SECTION 230 OF COMPANIES ACT, 2013

ORDER

C.A. 17/2023

Mr. Gaurav, counsel appearing for the Applicant is present through virtual hearing.

Applicant is directed to serve a copy of the application on the other side before the next date of hearing.

List this matter before regular bench on **02.02.2023**.

Sd/-
MADHU SINHA
Member (Technical)
/RKS/

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)